

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 141 OF 2018 &
IA NO. 667 OF 2018

Dated: 14th August, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Transmission Corporation of Andhra Pradesh Pvt. Ltd. Appellant(s)

Vs.

Andhra Pradesh Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Purna Singh

Counsel for the Respondent(s) : Mr. Subash Singh Shisodia
Authorized Rep. of R-2

ORDER

Admit.

Mr. Subash Singh Shisodia, an authorized representative appearing on behalf of the second Respondent prays for two weeks time to enable him to engage the services of a counsel and also to file his reply in this matter.

Submission made by the authorized representative appearing on behalf of the second Respondent, as stated above, is placed on record.

Two weeks time is granted to the authorized representative appearing on behalf of the second Respondent to enable him to engage the services of a counsel and also to file his reply in this matter. He may do the needful, as requested, by 30.08.2018.

List the matter on **06.09.2018**, as requested.

(S.D. Dubey)
Technical Member

vt/kt

(Justice N. K. Patil)
Judicial Member